

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/73(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS NABANITA BANERJEE
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Avishek Guha, Adv.] For the Financial Creditor
Ms.Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld.Counsel for the Financial Creditor present.
2. Upon request by the Ld. Counsel for the Financial Creditor, Post the matter on **06/05/2024.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**